



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Appointment of Mtr. Aasifah Padroo, Advocate as Additional Advocate General, Srinagar.

GOVERNMENT ORDER NO: 6143 - LD (A) of 2017

D A T E D: 28 - 12 - 2017

Sanction is accorded to the appointment of Mtr. Aasifah Padroo, Advocate as Additional Advocate General, Srinagar on the terms and conditions as laid down in Government Order No. 1906-LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

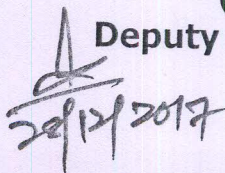
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Dated 28 -12-2017.

No: LD (A) 2016/35-Part VI

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Registrar General, J&K High Court, Jammu.
3. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Jammu.
4. Director Litigation, Kashmir.
5. Principal Private Secretary to Chief Secretary for information of worthy Chief Secretary.
6. All officers of the Department of L, J&PA.
7. Mtr. Aasifah Padroo, Additional Advocate General, Kashmir.
8. OSD to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
9. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
10. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
11. Incharge Website, Department of L, J&PA.
12. Government Order file.
13. Concerned file.


(Ashish Gupta)
Deputy Legal Remembrancer


28/12/2017